

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 23.11.2021 (TUESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 820 of 2021 (With Defects)	Anil Chhabria Vs. SBICAP Trustee Company Ltd. & Anr.	Kumar Anurag Singh	M.P. Bharucha

For Hearing

2.	Comp. App. (AT) (Ins) No. 785 of 2020 (PH)	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd. With	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha
3.	Comp. App. (AT) (Ins) No. 370 of 2021 (PH)	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Raunak Dhillon	C Rashmikant Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Anirudh Krishnaa
4.	Comp. App. (AT) (Ins) No. 376 – 377 of 2021 (PH)	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Liz Mathew	Rohan Dakshin Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
5.	Comp. App. (AT) (Ins) No. 393 of 2021 (PH)	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors. With	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Sonali Jain Naveen Nath-R2 Raunak Dhillon-R3
6.	Comp. App. (AT) (Ins) No. 461 of 2021	Union Bank of India on Behalf of Committee of Dewan Housing Finance Corporation Ltd. Vs. National Housing Bank & Anr. With	Raunak Dhillon	Negandhi Shah Mohammed Himayatullah Radhika Venugopal- R1 Liz Mathew

7.	Comp. App. (AT) (Ins) No. 476 of 2021 (PH)	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. With	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3
8.	Comp. App. (AT) (Ins) No. 506 of 2021 (PH)	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors. With	Ashish Virmani	Raunak Dhillon Ashish Bhan Sonali Jain-R1 Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
9.	Comp. App. (AT) (Ins) No. 507 of 2021 (PH)	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Pooja Mahajan-R4 Ashish Bhan
10.	Comp. App. (AT) (Ins) No. 516 of 2021 (PH)	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Ketan Gaur-R6
11.	Comp. App. (AT) (Ins) No. 538 of 2021 (PH)	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors. With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
12.	Comp. App. (AT) (Ins) No. 539 of 2021 (PH)	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors. With	Mahesh Agarwal	Aayush Mitruka Liz Mathew Sonali Jain-R1 Raunak Dhillon Saloni Kapadia-R2 Chitra Rentala-R3 M. F. Philip-R4
13.	Comp. App. (AT) (Ins) No. 546 of 2021 (PH)	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors. With	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Chitra Rentala-R3
14.	Comp. App. (AT) (Ins) No. 552 of 2021 (PH)	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors. With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3
15.	Comp. App. (AT) (Ins) No. 607 of 2021	M K Pandey Vs. R. Subramania Kumar, Administrator DFHL & Ors. With	Sujeet Kumar	Raghav Shankar Navneet R-R1 Ketan Gaur Dhritiman Roy-R2 Raunak Dhillon-R3

16.	Comp. App. (AT) (Ins) No. 647 of 2021 (PH)	Kapil Wadhawan Vs. Administrator of Dewan Housing Finance Corporation Ltd. & Anr. With	Mahesh Agarwal	Navneet Vasudha Jain-R1 Ashish Bhan Chitra Rentala Samriddhi Shukla-R2
17.	Comp. App. (AT) (Ins) No. 677 of 2021	SESA Group Employees Provident Fund & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Pallav Mongia	Liz Mathew-R1 Raunak Dhillon-R2 Isha Malik Ashish Bhan-R3
18.	Comp. App. (AT) (Ins) No. 759 of 2021 (PH)	Uttar Pradesh State Power Sector Employees Trust Vs. Dewan Housing Finance Corporation Ltd. & Anr. With	Geetanjali Shahi	Raunaq Dhillan
19.	Comp. App. (AT) (Ins) No. 760 of 2021 (PH)	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr. With	Geetanjali Shahi	Rohan Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2
20.	Comp. App. (AT) (Ins) No. 800 of 2021	Balco Employee's Provident Fund Vs. Dewan Housing Finance Corporation Limited & Ors. With	Pallav Mongia	Vasudha Jain Liz Mathew Sonali Jain Ashish Bhan Chitra Rentala
21.	Comp. App. (AT) (Ins) No. 852 of 2021	Ajay Kumar Thakur Vs. R. Subramania Kumar, Administrator DFHL & Ors.	Sujeet Kumar	Liz Mathew Ketan Gaur

After rising of Court of Chairperson

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

22.	Comp. App. (AT) (Ins) No. 583 of 2021 (PH)	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Jitendra Patnaik
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By order of Hon'ble Chairperson
-sd/-
Registrar